

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Rst.A/05/CHE/2021 IN IBA/357/2020
NAME OF PETITIONER : Shri Sai Marketing
NAME OF RESPONDENT : Saravana Stores Gold Palace Pvt Ltd
SECTION : Rule 6 of IBC 2016

ORDER

The Applicant is represented by Mr. K.M. Kalicharan, Advocate through video conferencing platform.

Learned Counsel for Applicant states that physical copy of the papers has been sent by speed post to the Registry.

The Registry is directed to trace the same and place it on the records.

The Applicant shall take a fresh notice to the Respondent by way of speed post as well as through e-mail and file an affidavit of service on or before the next date of hearing.

List this matter on **26.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**